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Fax:Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
(Srinagar/Jammu)

**Notification**  
**Jammu, 30th of December, 2020**

**S.O. 398** :- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Sh. Vishal Singh Parihar Tehsildar, Jourian to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction.

By order of the Government of Jammu and Kashmir.

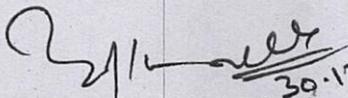
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

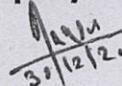
NO: LD(P)93/1-Jammu

Dated: 30 -12-2020.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Principal Secretary to Government, Revenue Department.
3. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
4. Divisional Commissioner, Jammu/ Kashmir.
5. District Magistrate Jammu. This is with reference to his official communication No. ADCJ/L.O/EMP/2020-21/91 dated 17-12-2020.
6. General Manager, Government Press, Jammu for publication in an extra- Ordinary issue of the Government Gazette.
7. Shri Vishal Singh Parihar Tehsildar, Jourian.
8. SO Section, Department of Law, Justice and PA ( W.7. S.C).
9. Concerned file.

  
**(Riaz/Ahmad Riaz)**  
**Deputy Legal Remembrancer**  
30.12.20

  
30/12/20